

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-37/2013/12135/A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjeev Kumar Sharma
Special Judge, C.B.I. & NIA
Assam, Guwahati.

Dated Guwahati the 21st December, 2024.

Sub: **Casual leave and Restricted holiday.**

Ref:- Your letter No. SPL/CBI/01-23/487, dtd. 09.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **Restricted Holiday on 24.12.2024 as well as casual leave on 26.12.2024, 27.12.2024, 30.12.2024 and 31.12.2024 along with station leave permission from the evening of 23.12.2024 till the morning of 02.01.2025.** The Special Judge, CBI, Addl. CBI Court No. 1, and in his absence, the Special Judge, CBI, Addl. CBI Court No. 2, and in his absence, the Special Judge, CBI, Addl. CBI Court No. 3 will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-37/2013/12136-12139/A, dated , 21-12-24

Copy forwarded for information to:

1. The Special Judge, CBI, Addl. CBI Court No. 1, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. CBI Court No. 2, Chandmari, Guwahati.
3. The Special Judge, CBI, Addl. CBI Court No. 3, Chandmari, Guwahati.
- ✓4. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)